

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 6/Judicial/Misc./TDSAT/2023

Dated: 19.10.2023

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 31.10.2023 and 1.11.2023 to 3.11.2023, 7.11.2023 to 10.11.2023, 16.11.2023 & 17.11.2023 shall take place through virtual mode.

In terms of notice dt.14.02.2023, the Court sitting of Hon'ble Tribunal shall continue by virtual mode on every Monday.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Director, TDSAT.
4. Dy. Registrar, TDSAT.
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT.
6. PPS (Court), TDSAT.
7. Notice Board.
8. TDSAT Website.